GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:1003 ANSWERED ON:11.12.2013 REVENUE FROM TELECOM COMPANIES Hegde Shri Anant Kumar;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Government receives revenue in various forms from the different telecom companies operating in the country;

(b) if so, the details thereof during each of the last three years and the current year indicating the heads under which such revenue has been collected during the said period;

(c) whether there is any proposal of reduction in the levy of revenue from telecom companies under any head collected by the Government including base price for auction of GSM/CDMA spectrum; and

(d) if so, the details thereof and the reasons therefor indicating the loss to exchequer likely to cause due to this move?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) Yes Madam.

(b) Madam, The details of Revenue received in various forms from different telecom companies operating in the country during the last three years and the current year indicating the heads under which such revenue has been collected during the said period is enclosed in the Annexure – A.

(c & d) Madam, No reserve price of spectrum has been recommended for 800 MHz band by TRAI. The matter of reserve price of spectrum is under consideration of the Government